

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/107/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	K.S. Ranichandran PCS S. Manjula Devi M.K. Preetha for KSR & Co.	Counsel for Respondents	M/K Preetha
2)	Adv. Mohan Pulickal, Adv. Narayanan P. B. H.	For Petitioner	Adv. Narayanan P. B. H.

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has submitted the reply to the arguments of the Respondents and also submitted list of the case law cited. Counsel for the Respondent submitted that time is required to make some clarification in relation to the reply arguments made by the Counsel for the Petitioner. At request time is enlarged. Put up on **25.10.2017 at 10.30 A.M.**

-SD-
MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)

ghk